

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 20.08.2020 (THURSDAY)**

**COURT – III**

**10:25 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) (Ins) No. 214 of 2020	Gaurang Nipinbhai Nagarsheth Vs. POSCO – India Pune Processing Center Pvt. Ltd.	Sameep Vijayvergiya	Aditi Sharma

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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**